NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1610/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE PARTIES:

Ruchi Soya Industries Ltd.

V/s.

Vishal Soyamul Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

28

KAPIL SHGTYC-

ADVOCATE FOOD

PETITIONGR

cisted for Arstrime. understake to give notice to Respondent.

ORDER

C.P. No. 1610/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. The matter is listed for the first time.
- 3. The Learned Representative for the Petitioner undertakes to serve the Notice to the Respondent intimating the next date of hearing.
- 4. Adjourned to 20.02.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial) 17.01.2018

Sd/-

M.K. SHRAWAT

Member (Judicial)